

ASSAM ACT I OF 1976

(Received the assent of the Governor of Assam on the 2nd March, 1976)

THE ASSAM APPROPRIATION (No. I) Act, 1976

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on thirty-first day of March, 1976

It is hereby enacted in the Twenty-seventh Year of the Republic of India as follows:—

Short title 1. This Act may be called the Assam Appropriation (No. I) Act, 1976.

Withdrawal of Rs. State of Assam, there may be paid and applied sums not exceeding those specified in column (3) of the Schedule from and amounting in the aggregate to the sum of Rupees eighteen crores eighty-one lakhs forty-nine thousand eight hundred and Fund of the nineteen towards defraying the several charges which will come State of in course of payment during the year ending on the thirty-Assam for the first day of March, 1976 in respect of the services specified financial year 1975-76. in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1976.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	s.
2 213—Council of Ministers		70,000	...	70,000
5 220—Collection of Taxes on Income and Expenditure.		2,000	..	2,000
9 239—State Excise		1,48,200	...	1,48,200

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
10	235—Collection of other Taxes on Property and Capital Transaction, 240 Sales Tax and 245-Other Taxes and Duties on Commodities and Services. (I).	3,49,141	50	3,49,191
	251—Public Service Commission	...	50,102	50,102
15	252—Secretariat General Services	3,000	1,083	4,083
16	253—District Administration	4,37,300	32,133	4,69,433
19	255—Police	..	17,000	17,000
20	256—Jails	...	1,00,400	1,00,400
21	258—Stationery and Printing	17,87,700	...	17,87,700
22	259—Public Works	...	57,546	57,546
24	265—Other Administrative Services-I-Vigilance and Special Commissions of Enquiry.	2,000	...	2,000
27	265—Other Administrative Services-IV-Motor Garages.	2,00,000	...	2,00,000
30	265—Other Administrative Services-VII-Other-Expenditure Lotteries, etc	..	3,000	3,000
32	267—Aid Materials and equipments.	38,59,000	...	38,59,000
33	268—Miscellaneous General Services	15,676	...	15,676
34	276—Secretariat Social and Community Services.	1,05,800	..	1,05,800
35	277—Education-I-General.	3,49,36,000	325	3,49,36,325
42	280—Medical—1. ..	25,63,000	16,766	25,79,766
44	282—Public Health Sanitation and Water Supply (1)-A-Public Health and Sanitation	64,83,000	...	64,83,000
45	282—Public Health Sanitation and Water Supply B Sewerage and Water Supply (1) Health Department.	17,00,000	...	17,00,000

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
47	283—Housing (1)-A-General	23,04,730	...	23,04,730
50	283—Housing-B-Government Residential Building (IV) Home.	15,00,000	...	15,00,000
51	283—Housing-C-Government Residential Building (V) Irrigation and 306-Minor Irrigation.	42,12,060	...	42,12,060
53	284—Urban Development— A—General (II) Town and Country Planning.	5,00,000	...	5 00,000
54	285—Information and Publi- city.	4,65,000	1,050	4,66,050
56	287—Labour and Employ- ment-B-Employment and Training.	41,000	..	41,000
57	288—Social Security and Welfare-A-Civil Sup- plies (I).	..	4,039	4,039
59	288—Social Security and Wel- fare-C-Welfare of Sche- duled Castes/Schedul- ed Tribes and Back- ward Classes (III).	44,26,000	..	44,26,000
60	288—Social Security and Wel- fare-D-Social Welfare (IV) (P. & D. and T. A. & W. B. C.)	14,17,640	..	14 17,640
62	288—Social Security and Wel- fare-E-other Social Secu- rity Programme.	7,11,440	..	7 11,440
64	295—Other Social and Com- munity Services.	2,92,500	..	2,92,500
65	296—Secretariat Economic Services.	54,000	..	54,000
66	298—Co-operation.	3,64,000	..	3,64,000
66A	299—Special and Backward Areas—C—North Eastern Areas.	34,58,320	...	34,58,320
67	304—Other General Economic Services-I-Statistics.	1,50,000	..	1,50,000
71	305—Agriculture	75,76,000	13,790	75,89,790

SCHEDULE--Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
72	307—Soil and Water Conservation.	30,00,000	..	30,00,000
74	309—Food and Nutrition	..	69,954	69,954
75	310—Animal Husbandry	34,40,433	..	34,40,433
76	311—Dairy Development	8,00,000	..	8,00,000
77	312—Fisheries	4,25,250	..	4,25,250
78	313—Forests	33,25,000	1,110	33,26,110
79	314—Community Development	16,20,000	..	16,20,000
81	321—Village and Small Industries (I) Sericulture and Weaving.	2,06,000	2,06,000
82	321—Village and Small Industries (II) Cottage Industries.	2,30,000	2,30,000
83	328—Mines and Minerals-B-Regulation and Development of Mines.	15,00,000	15,00,000
84	333—Irrigation, Navigation, Drainage and Flood Control Projects-I- Irrigation.	2,50,000	2,50,000
86	337—Roads and Bridges	44,00,100	10,657	44,10,757
88	338—Road and Water Transport Services-B-Water Transport.	61,92,000	273	61,92,273
91	459—Capital Outlay on Public Works.	11,80,652	---	11,80,652
92	477—Capital Outlay on Education, Art and Culture, 480—Capital outlay on Medical, 481—Capital outlay on Family Planning, 482—Capital outlay on Public Health, Sanitation and Water Supply, 495—Capital outlay on other Social and Community Services, 510—Capital outlay on Animal Husbandry, 514—Capital outlay on Community Development and 544—Capital outlay on other Transport and Communication Services.	71,75,000	1,34,421	73,09,421

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3)		
		Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
93	483—Capital Outlay on Housing	4,00,000		4,00,000
94	483—Capital Outlay on Housing-A-Government Residential Buildings.	2,02,800		2, 2,800
96	483—Capital Outlay on Social Security and Welfare D—other Rehabilitation Scheme.		1,198	1,198
97	498—Capital outlay on Co-operation	86,98,000		86 98,000
97A	499—Capital Outlay on Special and Backward Areas C—North Eastern Areas.	99, 4,680		99,91,680
99	506—Capital outlay on Irrigation, Soil Conservation and Area Development:	23,67,000	..	23,67,000
107	537—Capital outlay on Roads and Bridges.	1,08,20,000	1,400	1,08,21 4 0
109	677—Loans for Education, Art and Culture.	2,50,000		2,50,000
111	683—Loans for Housing	27,00,000		27,00,000
114	695—Loans for Other Social and Community Services.	5,00,000	.	5,00,000
115	698—Loans for Co-operative Societies	4,50,5000	...	4,50,000
115A	699—Loans for Special and Backward Areas C—North Eastern Areas.	1,75,000		1,75,000
120	721—Loans for Village and Small Industries	5,10,000		5,10,000
121	722—Loans for Machinery Engineering Industries	1,97,87,100	...	1,97,87,100

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly.	Charged on the Consoli- dated Fund.	Total
		Rs.	Rs.	Rs.
121A 726—Loans for Consumer Industries.		55,00,000	..	55,00,000
122 734—Loans for Power Projects		1,00,00,000	..	1,00,00,000
123 766—Loans to Government Servants.		14,00,000	...	14,00,000
TOTAL—EXPENDITURE FROM THE CONSOLIDATED FUND.		18,76,33,522	5,16,297	18,81,49,819

Md. SAADULLAH,
Joint Secretary to the Govt. of Assam,
Law Department.